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HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 493

Dated: 20.07.2016

In the interest of administration the following transfers and postings of the Sub Judges and Munsiffs are hereby made:

S/Shri

- 1) Ritesh Kumar Dubey, Chief Judicial Magistrate, Samba, is transferred and posted as Chief Judicial Magistrate, Udhampur, vice Ms. Kusum Lata Pandita.
- 2) Ms. Kusum Lata Pandita, Chief Judicial Magistrate, Udhampur, is transferred and posted as Sub Judge, Jammu, vice Sh. Surjit Singh Bali.
- 3) Surjit Singh Bali, Sub Judge, Jammu, is transferred and posted as Special Mobile Magistrate (T), Jammu, vice Sh. Ranbir Singh Jasrotia.
- 4) Sh. Ranbir Singh Jasrotia, Special Mobile Magistrate (T), Jammu, is transferred and posted as Sub Judge/Chief Judicial Magistrate, Handwara, vice Sh. Javaid Ahmad Geelani.
- 5) Javaid Ahmad Geelani, Sub Judge/Chief Judicial Magistrate, Handwara, is transferred and posted as Chief Judicial Magistrate, Budgam, vice Ms. Masarat Roohi.
- 6) Ms. Masarat Roohi, Chief Judicial Magistrate, Budgam, is transferred and posted as Sub Judge/Special Mobile Magistrate (under 13th Finance Commission), Srinagar, vice Sh. Arvind Sharma.
- 7) Aijaz Ahmad Khan, Chief Judicial Magistrate, Ganderbal, is transferred and posted as Special Mobile Magistrate (T), Srinagar, vice Sh. Mohammad Amin Mir.
- 8) Mohammad Amin Mir, Special Mobile Magistrate (T), Srinagar, is transferred and posted as Sub Judge/Chief Judicial Magistrate, Anantnag, vice Sh. Abdul Nasir.
- 9) Abdul Nasir, Sub Judge/Chief Judicial Magistrate, Anantnag, is transferred and posted as Sub Judge (Electricity Magistrate), Batote, vice Sh. Pawan Kumar Sharma.
- 10) Pawan Kumar Sharma, Sub Judge (Electricity Magistrate), Batote, is transferred and posted as Sub Judge, Vailoo, vice Sh. Mohammad Ashraf Bhat.
- 11) Mohammad Ashraf Bhat, Sub Judge, Vailoo, is transferred and posted as Sub Judge/Spl. Mobile Magistrate (under 13th Finance Commission), Anantnag, vice Mahmud Anwar Al-Nasir.
- 12) Mahmud Anwar Al-Nasir, Sub Judge/Spl. Mobile Magistrate (under 13th Finance Commission), Anantnag, is transferred and posted as Sub Judge/Chief Judicial Magistrate, Kargil, vice Sh. Amarjit Singh Langeh.
- 13) Amarjit Singh Langeh, Sub Judge/Chief Judicial Magistrate, Kargil, is transferred and posted as Chief Judicial Magistrate, Kathua, vice Sh. Deepak Sethi.
- 14) Deepak Sethi, Chief Judicial Magistrate, Kathua, is transferred and posted as Chief Judicial Magistrate, Samba, vice Sh. Ritesh Dubey.

- 15) Javed Alam, Sub Judge, Uri, is transferred and posted as Sub Judge/Special Mobile Magistrate (under 13th Finance Commission), Pulwama, vice Sh. Muzaffar Iqbal Khan.
- 16) Muzaffar Iqbal Khan, Sub Judge/Special Mobile Magistrate (under 13th Finance Commission), Pulwama, is transferred and posted as Sub Judge, Surankote, vice Sh. Pardeep Kumar.
- 17) Sunil Sangra, Sub Judge/Special Mobile Magistrate (under 13th Finance Commission), Rajouri, is transferred and posted as Sub Judge/Special Mobile Magistrate (under 13th Finance Commission), Kathua, vice Sh. Naushad Ahmad Khan.
- 18) Naushad Ahmad Khan, Sub Judge/Special Mobile Magistrate (under 13th Finance Commission), Kathua, is transferred and posted as Sub Judge/Special Mobile Magistrate (under 13th Finance Commission), Rajouri, vice Sh. Sunil Sangra.
- 19) Pardeep Kumar, Sub Judge, Surankote, is transferred and posted as Sub Judge (Electricity Magistrate), Pattan, vice Sh. Khursheed-ul-Islam.
- 20) Khursheed-ul-Islam, Sub Judge/Electricity Magistrate, Pattan, is transferred and posted as Sub Judge, Uri, vice Sh. Javed Alam.
- 21) Sudhir Kumar, Sub Judge, Chadoora, is transferred and posted as Sub Judge/Electricity Magistrate, Jammu, vice Sh. Vinod Kumar.
- 22) Vinod Kumar, Sub Judge/Electricity Magistrate, Jammu, is transferred and posted as Sub Judge, Chadoora, vice Sh. Sudhir Kumar.
- 23) Raja Mohammad Tasleem, Sub Judge, Baramulla is transferred and posted as Chief Judicial Magistrate, Ganderbal, vice Sh. Aijaz Ahmad Khan.
- 24) Arvind Sharma, Sub Judge/Special Mobile Magistrate (under 13th Finance Commission), Srinagar, is transferred and posted as Sub Judge, Baramulla, vice Sh. Raja Mohammad Tasleem.
- 25) Dinesh Gupta, District Judicial Magistrate (T), Kathua, is transferred and posted as Munsiff, Katra, vice Sh. Meyank Gupta.
- 26) Meyank Gupta, Munsiff, Katra, is transferred and posted as 3rd Addl. Munsiff, Jammu, vice Ms. Pooja Raina.
- 27) Surinder Kumar Thapa, Munsiff, Qazigund, is transferred and posted as Munsiff, Gool, vice Sh. Munish Kumar Manhas.
- 28) Ms. Rafia Hasan, Munsiff, Anantnag, is transferred and posted as Munsiff, Dooru, vice Sh. Fida Hussain Nayek.
- 29) Fida Hussain Nayek, Munsiff, Dooru, is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Kulgam, vice Sh. Umesh Sharma.
- 30) Umesh Sharma, Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Kulgam, is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Shopian, vice Sh. Sajad-ur-Rehman.

- 31) Sajad-ur-Rehman, Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Shopian, is transferred and posted as Munsiff, Tangmarg, vice Sh. Mir Sayeem Qayoom.
- 32) Mir Sayeem Qayoom, Munsiff, Tangmarg, is transferred and posted as Sub-Registrar, Srinagar, vice Sh. Fayaz Ahmad Qureshi.
- 33) Fayaz Ahmad Qureshi, Sub-Registrar, Srinagar, is transferred and posted as Munsiff, Baramulla, vice Sh. Ajay Kumar.
- 34) Ajay Kumar, Munsiff, Baramulla, is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Ramban, vice Sh. Imran Hussain Wani.
- 35) Imran Hussain Wani, Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Ramban, is transferred and posted as Munsiff, Dangiwach, Baramulla, Sh. Zahoor Ahmad Ganai.
- 36) Altaf Hussain Khan, District Mobile Magistrate (T), Anantnag, is transferred and posted as Munsiff, Anantnag, vice Ms. Rafia Hassan.
- 37) Ramesh Lal, 1st Addl. Munsiff (Forest Magistrate), Jammu, is transferred and posted as Munsiff, Aishmuqam, vice Sh. Mudasar Farooq.
- 38) Mudasar Farooq, Munsiff, Aishmuqam, is transferred and posted as Munsiff, Banihal, vice Sh. Rajeev Kumar.
- 39) Rajeev Kumar, Munsiff, Banihal, is transferred and posted as Munsiff, Billawar, vice Ms. Pooja Gupta.
- 40) Ms. Pooja Gupta, Munsiff, Billawar, is transferred and posted as Munsiff, Hiranagar, vice Ms. Preet Simran Kour.
- 41) Ms. Preet Simran Kour, Munsiff, Hiranagar, is transferred and posted as Munsiff, Kathua, against vacant post.
- 42) Manzoor Ahmad Zargar, Munsiff, Sogam, is transferred and posted as Munsiff, Pulwama, vice Sh. Junaid Imtiyaz Mir.
- 43) Junaid Imtiyaz Mir, Munsiff, Pulwama, is transferred and posted as Additional Munsiff, Samba, vice Ms. Madhu.
- 44) Ms. Madhu, Additional Munsiff, Samba, is transferred and posted as 2nd Additional Munsiff, Jammu, vice Ms. Rekha Kapoor.
- 45) Ms. Rekha Kapoor, 2nd Addl. Munsiff, Jammu, is transferred and posted as Munsiff, R. S. Pura, vice Sh. Parvaiz Iqbal.
- 46) Parvaiz Iqbal, Munsiff, R. S. Pura, is transferred and posted as Additional Mobile Magistrate (T), Jammu, against vacant post.
- 47) Manzoor Ahmad Khan, District Judicial Magistrate (T), Poonch, is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Thanamandi, vice Sh. Riyaz Ahmad.
- 48) Riyaz Ahmad, Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Thanamandi, is transferred and posted as Munsiff, Mendhar, vice Sh. Wajahat Hussain.
- 49) Wajahat Hussain, Munsiff, Mendhar, is transferred and posted as District Judicial Mobile Magistrate (T), Poonch, vice Sh. Manzoor Ahmad Khan.

- 50) Faizan-ul-Haq Iqbal, Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Pantha Chowk, is transferred and posted as 2nd Addl. Munsiff, Srinagar, vice Ms. Mehreen Mushtaq.
- 51) Ms. Mehreen Mushtaq, 2nd Addl. Munsiff, Srinagar, is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate (under 13th finance Commission), Pantha Chowk, vice Sh. Faizan-ul-Haq Iqbal.
- 52) Ms. Pooja Raina, 3rd Additional Munsiff, Jammu, is transferred and posted as Munsiff, Akhnoor, vice Sh. Jeewan Kumar.
- 53) Jeewan Kumar, Munsiff, Akhnoor, is transferred and posted as Munsiff, Buniyar, vice Sh. Iqbal Rafiq Vakil.
- 54) Iqbal Rafiq Vakil, Munsiff, Buniyar, is transferred and posted as Munsiff, Kangam, vice Sh. Moneer Ahmad.
- 55) Moneer Ahmad, Munsiff, Kangan, is transferred and posted as Munsiff Zanskar, with additional charge of Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Drass, vice Chemit Yurgyal.
- 56) Chemit Yurgyal, Munsiff, Zanskar, is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Khaltsi, vice Wangial Tsering.
- 57) Wangial Tsering, Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Khaltsi, is transferred and posted as 1st Addl. Munsiff (Forest Magistrate), Jammu, vice Sh. Ramesh Lal.
- 58) Ms. Anjana Rajput, Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Reasi, is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate (under 13th Finance Commission), Udhampur, vice Ms. Geeta Kumari.
- 59) Ms. Geeta Kumari, Munsiff/Addl. Spl. Mobile Magistrate (under 13th Finance Commission), Udhampur, is transferred and posted as Munsiff, Ramban, against vacant post.
- 60) Munish Kumar Manhas, Munsiff, Gool, is transferred and posted as District Judicial Mobile Magistrate (T), Kathua, vice Sh. Dinesh Gupta.
- 61) Raj Kumar, Munsiff, Mahanpur, is transferred and posted as Munsiff, Bani, vice Sh. Brij Raj Singh.
- 62) Brij Raj Singh, Munsiff, Bani, is transferred and posted as Munsiff, Kalakote, vice Sh. Shafeeq Ahmad Malik.
- 63) Manzoor Hussain, Munsiff, Samba, is transferred and posted as Munsiff, Sumbal, vice Ms. Fariqa Nazir.
- 64) Deputy Kumar, Munsiff, Budhal, is transferred and posted as District Mobile Magistrate (T), Anantnag, vice Sh. Altaf Hussain Khan.
- 65) Ms. Nusrat Ali, Munsiff, Magam, is transferred and posted as 3rd Addl. Munsiff, Srinagar, vice Sh. Sunil Kumar.
- 66) Sunil Kumar, 3rd Addl. Munsiff, Srinagar, is transferred and posted as Munsiff, Qazigund, vice Sh. Surinder Kumar Thapa.
- 67) Ms. Smriti Sharma, Munsiff, Basohli, is transferred and posted as Munsiff, Chenani, vice Ms. Sumati Sharma.
- 68) Ms. Sumati Sharma, Munsiff, Chenani, is transferred and posted as Munsiff, Basohli, vice Ms. Smriti Sharma. She shall also hold the additional charge of Munsiff, Mahanpur.

- 69) Muzamil Ahmad Wani, Munsiff, Kulgam, is transferred and posted as Munsiff, Sogam, vice Sh. Manzoor Ahmad Zargar.
- 70) Sh. Zahoor Ahmad Ganai, Munsiff, Dangiwachha, is transferred and posted as Munsiff, Cherar-i-Sharief, vice Ms. Lubna Sultan.
- 71) Ms. Lubna Sultan, Munsiff, Cherar-i-Sharief, is transferred and posted as Munsiff, Magam, vice Ms. Nusrat Ali.
- 72) Shafeeq Ahmad Malik, Munsiff, Kalakote, is transferred and posted as Munsiff, Thathri, vice Ms. Rajni Bhagat.
- 73) Sandeep Singh Sen, Munsiff, Gandoh Bhallessa, is transferred and posted as Munsiff, Kotranka, vice Sh. Shafeeq Ahmad.
- 74) Ms. Shabnam Sheikh, Munsiff, LRP, High Court, Jammu, is transferred and posted as Munsiff, Samba, vice Sh. Manzoor Hussain.
- 75) Shafeeq Ahmad, Munsiff, Kotranka, is transferred and posted as Munsiff, Kulgam, vice Sh. Muzamil Ahmad Wani.
- 76) Ms. Rajni Bhagat, Munsiff, Thathri, is transferred and posted as Munsiff, Sunderbani, against vacant post.
- 77) Ms. Fariqa Nazir, Munsiff, Sumbal, is transferred and posted as Munsiff Leave Reserve, High Court, Srinagar.

Note: All the transferees shall join their respective places of posting on or before 1st August, 2016 after handing over the charge to the available Judicial Officers/Executive Magistrates.

By Order



(M. K. Hanjura)
Registrar General

No. 15110-65/GS

Dated: 20.07.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
5. Principal District & Sessions Judges, _____,
6. All Concerned Officers,
.....for information and necessary action.
7. Incharge, NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on the High Court website.
8. Office file.



Registrar General